

ITEM NO.79  
N XIV

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)  
2015

No(s). 18440/

UNION OF INDIA & ORS.  
er(s)

Petition

VERSUS

SHIV DAYAL SHARMA & ORS.  
nt(s)

Responde

Date : 27/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

f the Petitioner has failed to file the spare copy o  
he petition for getting the notice issued qua all t  
19 respondents, despite the order of the Hon'ble Court  
dated  
9.7.2015.

The matter now be placed before the Hon'ble Judge in  
Chambers for further directions.

GUPTA)

(RACHNA

trar

Regis

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2015.09.02  
11:49:38 IST  
Reason: